

Details of Claims received in form B (Govt Due) in the matter of CIRP of Aventura Components Private Limited

S.L.No	Date of receipt	Name of claimant	Address	Identifire	Amount claimed (Rs)			Amount Admitted Provisionaly (Rs.)			Pending for want of docs, Interest calculation summary and support thereof, and for want of docs from CD as well for which an IA u/s 19(2) is pending before AA
					Principal	Interest	TOTAL	Principal	Interest	Total	
1	26-03-2021	Commissioner State Tax/VAT, Department of Trade & Taxes, Govt. Of NCT of Delhi.	DEPARTMENT OF TRADE & TAXES, GOVT. OF NCT OF DELHI, VYAPAR BHAWAN, I.P. ESTATE, NEW DELHI-110002,	NA	5,83,14,199	0	5,83,14,199	5,83,14,199	0	5,83,14,199	0
2	08-04-2021	Krishna R Bodkhe Dy. Comm.	State Tax MUM-VAT-E-704 Nodal-7 Divn., Mumbai	NA	9,13,06,172	0	9,13,06,172	9,13,06,172	0	9,13,06,172	0
TOTAL					14,96,20,371		14,96,20,371	14,96,20,371		14,96,20,371	